

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 40 of 2020

In the matter of:

Harkirat Singh Bedi

....Appellant

Vs.

The Oriental Bank of Commerce & Anr.

...Respondents

Present

For Appellant: Mr. Sudhir K Sharma, Advocate.

**For Respondents: Mr. Vinod Gupta & Mr. Sunil Shukla, For R-1.
Ms. Aparna Ravi, Ms. Khushboo Mittal &
Mr. Velayudham Jayavel, For R-2.
Mr. VM Kannan (Impleadment, SBI).**

ORDER
(Virtual Mode)

24.11.2020: Heard Learned Counsels for the Parties 'at length'. Arguments concluded. The Parties have already filed their 'Written Submissions' which is taken on record.

'Reserved for Judgment'.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

Sim/ Bm